

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 1059 of 1992

Allahabad this the 15th day of December, 1999

Hon'ble Mr.S.K.I. Naqvi, Member (J)
Hon'ble Mr.M.P. Singh, Member (A)

Jag Lal, Son of Sri Bodhai Prasad, R/o Village
and Post Phulwaria, Varanasi.

Applicant.

By Advocate Shri V.K. Srivastava

Versus

1. Union of India through Secretary, Ministry of Communication, New Delhi.
2. Chief Post Master General, Lucknow.
3. Senior Superintendent, Railway Mail Service 'A' Division, Allahabad.
4. Post Master General, Allahabad Region, Allahabad.

Respondents

By Advocate Shri N.B. Singh.

O R D E R (Oral)

By Hon'ble Mr.S.K.I. Naqvi, Member (J)

The applicant-Jag Lal has sought for relief that a direction in the nature of mandamus be given to the respondents to issue appointment letter in pursuance of the result dated 23.5.1982, in which the applicant has been declared successful.

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2. We find from annexure S.C.A-1 to supplementary C.A. signed by Shri Udai Kishan on 09.12.94 that the applicant has been given appointment as prayed for by him. Under the circumstances, the matter become infructuous. However, the respondents are directed to consider the question of seniority of the applicant in accordance with his position in the merit and the seniority list. The O.A. is disposed of accordingly with the above observations. No order as to costs.

Malhotra
Member (A)

Secy
Member (J)

/M.M./